
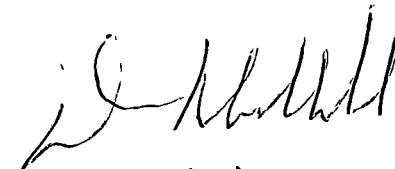


Date of
Order

Order

13.8.92CASE REACHED
PUTUP FOR HEARING
ON 14/8/92J. K. Kausik
COURT MASTER14-8-92Sh. J. K. Kausik, counsel for the
applicant.Sh. N. C. Chaudhry, counsel for
the respondents.May be listed for hearing
on 26/8/92 as prayed.
(B. B. Mahajan)
Member (Adm.)
(D. L. Mehta)
Vice-Chairman